

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'H', NEW DELHI**

**BEFORE SH. N.K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
SH. KUL BHARAT, JUDICIAL MEMBER**

ITA No.1062 to 1063/Del/2021  
Assessment Year: 2008-09 & 2011-12

<b>Canara Bank (Erstwhile "Syndicate Bank") Canara Bank Noida, B- 16/17, Sector-18, Gautam Budh Nagar, Noida 201301 PAN No.AAACC6106G</b>	<b>Vs</b>	<b>ACIT (TDS) Ghaziabad</b>
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

<b>Appellant</b>	Written application (by post)
<b>Respondent</b>	Sh. M. Baranwal, CIT (DR) Sh. PRamod Kumar, SR DR

Date of hearing:	16/11/2022
Date of Pronouncement:	16/11/2022

**ORDER**

**PER N.K. BILLAIYA, AM:**

ITA No.1062/Del/2021 and 1063/Del/2021 are two separate appeals by the assessee preferred against two separate orders of the CIT(A), Ghaziabad dated 31.03.2014 pertaining to A.Y.2008-09 and 2011-12.

2. The appellant filed two separate applications dated 09.11.2022 and seeking permission to withdraw the impugned

appeals. Since no objection has been raised by the DR both the appeals are dismissed as withdrawn.

3. Decision announced in the open court on 16.11.2022.

Sd/-  
**(KUL BHARAT)**  
**JUDICIAL MEMBER**

\*NEHA, Sr. Private Secretary\*

Date:- 16.11.2022

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	16.11.2022
Date on which the typed draft is placed before the dictating Member	16.11.2022
Date on which the typed draft is placed before the Other member	16.11.2022
Date on which the approved draft comes to the Sr.PS/PS	16.11.2022
Date on which the fair order is placed before the Dictating Member for Pronouncement	16.11.2022
Date on which the fair order comes back to the Sr. PS/ PS	16.11.2022
Date on which the final order is uploaded on the website of ITAT	16.11.2022
Date on which the file goes to the Bench Clerk	16.11.2022
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	